

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 37 /APPTT.

RANCHI DATED THE 20TH SEPTEMBER, 2021

In exercising the powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001, Hon'ble the Chief Justice has been pleased to allocate/ re-allocate the works of Joint Registrar (Admn.) I, II & III to Sri Sanjay Kumar Singh No. 2, Joint Registrar (Judicial) as additional duty with immediate effect, in the following manner:-

Sl. No.	Name of the Officer with designation	Name of the Section/s allocated	Remarks
01.	Sri Sanjay Kumar Singh No.2, Joint Registrar (Judicial)	1. Staff Welfare Officer. 2. Admn. Miscellaneous Section. 3. Record Room. 4. Accounts (Establishment) Section except Quarters & Building Matters. 5. Judges' Library (Besides, CL of Officers and Staff of 4 and 5)	As additional duty
		6. C.M.P. / Contempt (Civil) / MJC and Arbitration Appeal Sections. 7. Misc. Appeal Section. 8. Tax Appeal Section. 9. Second Appeal Section. 10. Supreme Court Appeal Section. (Besides, he will sanction Casual Leave of Class II Officers & Staff posted in the aforesaid Departments/Sections (from 6 to 10).	As additional duty
		1. Civil & Criminal Dispatch Section, 2. Decree Section, 3. Criminal Pending Section, 4. Criminal Disposal Section, 5. Civil & Criminal Receiving Section, 6. L.P.A. & C.R. Section. 7. Writ Pending, Writ Disposal & Writ Issue Section. Besides, he will sanction Casual Leave of Class II Officers & Staff posted in the aforesaid Departments/Sections.	As additional duty

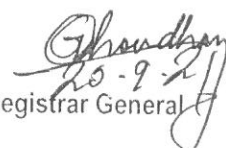
Accordingly, the Office Orders issued earlier in above regard stands modified to the above extent only.

By order of the Court,
Sd/- G.K. Choudhary
Registrar General

MEMO NO. 3596 /APPTT.

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Copy forwarded to the Office of Registrar General/ Registrar (Establishment) / Registrar (Vigilance) / Registrar (Administration)/ the Member Secretary, SCMS/ the C.P.C./ the P.P.S. I/c to Hon'ble the Chief Justice/ All the Joint Registrars/ the Deputy Registrar (Protocol)/ All the Deputy Registrars/ In-Charge, P.As'. Section/ All the Assistant Registrars including A.R.-cum-Court Officer/ In-Charge, Court Masters' Section/ All the Section Officers/ Stamp Reporter/ Oath Commissioner I/c....., High Court of Jharkhand, Ranchi and Officers concerned for information and needful.


Registrar General